

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). The Stay granted by Delhi High Court is still in operation. Government counsel has been advised to move the Court for vacation of the Stay Order, or, alternatively, to get the writ petition itself disposed quickly.

Clearance to Lower Periyar Hydro-Electric Power Project

77. PROF. K.V. THOMAS: Will the Minister of ENERGY be pleased to state:

(a) whether clearance has been given to Lower Periyar Hydro Electric Power Project in Kerala; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI):

(a) Yes, Sir.

(b) Does not arise.

[*Translation*]

Setting up of Doordarshan Centres and Radio Stations in Bihar

78. SHRI CHANDRA KISHORE PATHAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the places where Government propose to set up Doordarshan centres and Radio stations in Bihar during the Eighth Plan period;

(b) whether a Radio station will be opened at Saharsa during the Eighth Plan period; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.K. TEWARY): (a) to (c). The Eighth Five Year Plan Scheme of All India Radio and Doordarshan are at the stage of formulation.

[*English*]

Expansion of Cochin Airport

79. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the reply given on 27 February, 1989 to Starred Question No. 76 regarding expansion of Cochin Airport and state:

(a) the stage at which the proposal stands at present; and

(b) when it is expected to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). The proposal is still under consideration of the Government.

New Power Plants in Kerala

80. PROF. P.J. KURIEN: Will the Minister of ENERGY be pleased to state:

(a) whether there is a plan to meet the energy demand of each State in full within a time-frame;

(b) if so, the details thereof;

(c) whether new plants—thermal, nuclear and hydel are proposed to be set up in Kerala which suffer from acute power shortage; and

(d) if so, the details thereof?